## FDI in food processing sector

4330. SHRI MOHD. ALI KHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is allowing Foreign Direct Investment (FDI) in food processing sector to suit the present conditions and demands in the country;

- (b) if so, the details worked out so far;
- (c) the aims and objectives in this regard; and
- (d) how it will be beneficial to the farmers and our industry in this sector, in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) As per extant Foreign Direct Investment (FDI) policy of the Government, FDI upto 100% is permitted under the automatic route in food processing sector subject to applicable laws/sectoral rules/regulations.

(d) FDI in food processing sector will bring new products, improved quality and new technology in the sector resulting in higher employment, reduction in wastage of agricultural products, safe and hygienic foods as well as export potential of processed food, benefiting the farmers and industries in this sector as well.

## Ban on export of meat products

4331. SHRI SHADI LAL BATRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of commodities banned for exports and those on which ban has been lifted during the current year;

(b) whether the Director General of Foreign Trade (DGFT) has issued a notification banning export of meat and meat products of goats and sheep;

(c) if so, the details thereof; and

(d) the details of steps taken by the Government to promote exports from the country particularly form Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Details of items prohibited or restricted for export is given in Schedule 2 of ITC (HS) Classification of Export and Import Items which is available also on the website of DGFT at http://www.dgft.gov.in. Ban has not been imposed or lifted on export of any commodity during the current year. However, validity of period of ban has been extended in respect

of export of edible oil upto 30.9.2010 and in respect of pulses upto 31.3.2011, respectively. Further, exemption granted to export of wheat products for a quantity of 6.5 lakh MTs expired on 31.3.2010 and accordingly export of wheat products stands prohibited beyond 31.3.2010. During current year exemption had been granted fro export of 5000 MTs of organic wheat, 10,000 MTs of organic non-basmati rice through APEDA, and 10,000 MTs of edible oil in branded consumer packs upto 31.10.2010, in relaxation of general ban on export of these items.

(b) and (c) No notification has been issued by the Director General of Foreign Trade (DGFT) banning export of meat and meat products of goats and sheep.

(d) Under foreign Trade Policy 2009-14 a number of measures were taken for promotion of exports from India. These include fiscal incentives, procedural rationalization, enhanced market access across the world, and diversification of export markets. Some of the major export items from Haryana and the incentives announced for these items are given in the Statement.

## Statement

Some of the major export items from Haryana and incentives available thereon

Export Items	Incentives
Cotton floor coverings, bathmats, woolen tufted carpets	Special rate 5% under FPS
Cotton bed sheets, cotton curtains, pillow covers, etc.	2% under MLFPS to 15 countries, 3% under FMS on exports to 110 countries
Parts of Agricultural Machinery, Hand tools and Nuts/bolts/screws	Special rate 5% under FPS
Agricultural Tractors	2% under FPS, 3% under FMS on exports to 110 countries
Readymade Garments	2% under MLFPS to 15 countries, 3% under FMS on exports to 110 countries, 2% under MLFPS on exports to EU & USA for 6 months (1.4.2010 till 30.9.2010)
Motor cars	2% under MLFPS to 25 countries, 3% under FMS on exports to 110 countries
Leather Products	2% under FPS, 3% under FMS on exports to 110 countries
Auto components	2% under MLFPS to 17 countries, 3% under FMS on exports to 110 countries